

DIVISION BENCH  
COURT - II

**O-204**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/522(KB)2018  
IA(I.B.C)/379(KB)2022,  
IA(I.B.C)/738(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	STATE BANK OF INDIA VS SILVERTON SPINNERS LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Mr. R.C. Prusti, Adv. ] For the Financial Creditor  
Ms. Alisha Kar, Adv. ]  
Ms. Smriti Das, Adv. ]  
Ms. Mahuya Ghosh, Adv. ]  
  
Ms. Divya Jagga, Adv. ] For Respondent No. 1 and 2 in IA No. 379/2022  
  
Ms. Rakhi Purnima Paul, Adv. ] For the Liquidator  
Ms. Vedika Sureka, Adv. ]  
Mr. Pratap Mukherjee, ] Liquidator-in-person

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter on **12.06.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**